



(For contempt for non-compliance of Court's order dated 18.08.2010 arising out of Contempt Petition No.138/2011 and office report)

I.A. No.2 in CIVIL APPEAL No. 4416 OF 2006  
(For contempt for non-compliance of Court's order dated 18.08.2010 arising out of Contempt Petition No.131/2011 and office report)

I.A. No.2 in CIVIL APPEAL No. 4421 OF 2006  
(For contempt for non-compliance of Court's order dated 18.08.2010 arising out of Contempt Petition No.126/2011 and office report)

WITH

CONTEMPT PETITION (CIVIL) NO. 258/2011 in C.A. No.4419/2006  
(With office report)

Date: 05/08/2011 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI  
HON'BLE MR. JUSTICE DEEPAK VERMA

For Appellant(s) Mr. Suresh Chandra Tripathy,Adv.

For Applicant(s)/  
Respondent(s) Mr. Rutwik Panda,Adv.  
Mr. Antayami Upadhyay,Adv.  
Mr. Raj Kumar Mehta,Adv.

3

Mr. Bharat Sangal,Adv.  
Ms. Vernika Tomar,Adv.  
Ms. Srijana Lama,Adv.

Mr. Rajiv Sankar Roy,Adv.  
Mr. Abhijit Snakar Roy,Adv.  
Mr. Rohit Aand Das,Adv.  
Mr. Sukumar,Adv.  
Mr. Deepam Borah,Adv.  
for Mr. Pranab Kumar Mullick,Adv.

Mr. Anukul Chandra Pradhan,Adv.  
Mr. Shiv Sagar Tiwari,Adv.  
Mr. Saurabh Mishra,Adv.

Mr. Rohit Singh,Adv.  
Mr. Dharmendra Kumar Sinha,Adv.

UPON hearing counsel the Court made the following  
O R D E R

List these matters after three weeks.

(A.S. BISHT)  
COURT MASTER

(NEERU BALA VIJ)  
ASSISTANT REGISTRAR